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Title : Statement regarding status of implementation of recommendations contained in 160th Report of Standing Committee on Human Resource Development on Demands for Grants 2005-06 pertaining to Ministry of Women and Child Development.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): I beg to lay a statement on the status of implementation of recommendations contained in the 160th Report of the Parliamentary Standing Committee on Human Resource Development (14th Lok Sabha) (2005-06) in pursuance of the direction 73A of the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin – Part II dated 1st September, 2004.

The 160th Report of the Parliamentary Standing Committee on Human Resource Development (2005-06) was presented to the Lok Sabha on 21.04.2005. The Report relates to the action to be taken by the Government on the recommendations/observations of the Committee.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

*Laid on the table and also placed in Library, See No. LT 4471/2006

MR. SPEAKER: Hon. Members, in view of the importance of the matter, I wish to take up Item No. 47. Hon. Finance Minister.

...(Interruptions)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, the short duration discussion was held yesterday on price rise. I wish to tell this to the House. ...(Interruptions)

MR. SPEAKER: The House stands adjourned till 2 p.m.

12.12 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock [\[V6\]](#).

